

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 25.

C.P. (IB)/327(MB)2022

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Shriansh Sales Corporation Represented**  
**Through Its Partner Shri Dinesh Mandhana**

**Vs**

**Rajlaxmi Petrochem Private Limited**

**For the OC :** Absent.

**For the CD :** Absent.

**IBC under Sec. 9**

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**ORDER**

There is no representation on either side. List this matter on **14.09.2023** in the interest of justice.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//